

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

105. IA/2088/2024 C.P. (IB)/1088(MB)2020

**IN THE MATTER OF**

Punjab National Bank International Limited

... Petitioner

Vs

Topsgrup Services And Solutions Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 03.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Prakash Shinde (PH)

For the Respondent:

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**ORDER**

**IA 2088 of 2024**- This is an application filed for placing on record the 7<sup>th</sup> Progress Report. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/